

payment for which was authorised by the 'Deshabhiman' by cheque which however, was dishonoured by the banker, should be remitted.

(ii) The firm should pay the dues for the despatches made in January, February & March 1961.

(iii) The firm should furnish an additional security deposit of Rs. 1000/-.

(b) Yes.

(c) All the payments due and the additional security were realised during April 1961 and the facility was revived from 1-5-1961.

(d) Does not arise.

### दिल्ली में वन विकास

२२६२ श्री नवल प्रभाकर : क्या खाद्य तथा कृषि मंत्री यह योजना की कृपा करेंगे कि :

(क) जंगल विकास एवं भूमि संरक्षण के निम्न १९६०-६१ के वर्ष में दिल्ली में क्या-क्या कदम उठाये गये और

(ख) उनका क्या परिणाम रहा ?

कृषि मंत्री (डा० पं० शा० देवमूल) :

(क) मन् १९६०-६१ में १,८४,४८१ रुपये की लागत में वनों के विकास और भूमि संरक्षण के लिए निम्न कदम उठाये गये :-

१. वन रोपण
२. ग्रामीण वनों का विकास
३. मैदानों का विकास और बूटों का लगाना
४. रेल ट्रैकों और सड़कों के साथ बूटों का लगाना
५. रासायनिक और यान्त्रिक तरीकों से भूमि को कृषि योग्य बनाना ।

६. खुदक खेती और कट्टर बंधन ।

(ख) ग्रामीण वनों और मैदानों में वन रोपण के अन्तर्गत ७९६ एकड़ भूमि में कार्य किया गया । रेल ट्रैकों, सड़कों की दोनों ओर, ग्राम भूमियों, स्कूलों और अन्य संस्थाओं में विभिन्न किस्मों के १३,२०६ वृक्ष लगाये गये । ५०२ एकड़ भूमि कृषि योग्य बनाई गई और उसका तमक दूर किया गया । कट्टर बंधन और खुदक खेती योजना प्रारम्भ की गई और सर्वे का कार्य पूरा किया गया । वन रोपण के अन्तर्गत का क्षेत्र पानी और वायु के कटाव में बचाया गया ।

### P. & T. Staff Quarters at Rourkela

2293. Shri P. G. Deb: Will the Minister of Transport and Communications be pleased to state:

(a) whether there was a general strike of P. & T. Staff of Rourkela in 1959 for want of adequate staff quarters at the Steel town; and

(b) if so, steps taken by Government to meet the demand?

The Minister of Transport and Communications (Dr. P. Subbarayan):

(a) No. A large number of postal employees in the Post Office at Rourkela, however, absented themselves on medical certificates during the period 3rd to 6th November, 1959 as a protest against non-provision of residential accommodation.

(b) With a view to providing residential accommodation to the P. & T. staff at Rourkela, 35 quarters have been rented from the Hindustan Steel authorities and allotted to the P. & T. staff. Negotiations are under progress with Steel Project authorities for obtaining the land required for construction of departmental quarters for staff.

### Railway Technical Training Schools

2294. Shri Hem Raj: Will the Minister of Railways be pleased to refer to the reply given to Starred Question

No. 1386 on the 7th April, 1961 and and state:

(a) whether a copy of the report of the committee set up for the standardisation of the curricula in the Railway Technical Training Schools will be laid on the Table; and

(b) which of its recommendations have been accepted and implemented?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) Yes.

(b) It will take sometime before the 337 recommendations made by the Committee are examined, decisions taken and implemented by the Railways.

#### **Train Accident at Katihar**

**2295. Shri Assar:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that a serious train accident was averted on the 30th June, 1961 morning at Katihar station when two trains faced each other on the same track;

(b) if so, the details thereof;

(c) whether Government have made any inquiry as to how the two trains came on the same track facing each other; and

(d) if so, whether any person was held responsible for this and the action taken against him?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** (a) and (b). On 30-6-1961 at about 04.15 hours, 34 Up Passenger train was received at Katihar station on North-east Frontier Railway, on the line which was already occupied by 33 Down Passenger train. The Driver of 34 Up Passenger train controlled his train at a distance of about 100 yards from the engine of 33 Down passenger and thus averted an accident.

(c) and (d). According to the findings of the Enquiry Committee, the

averted collision occurred due to the failure of human element. The officials held responsible are being dealt with.

#### **Rice and Wheat from U.S.A.**

**2296. Shri P. G. Deb:** Will the Minister of Food and Agriculture be pleased to state:

(a) the purchase price of rice and wheat imported by India from U.S.A. and Burma in the years 1959-60 and 1960-61 respectively;

(b) whether the above imported foodgrains are being distributed to the public at lower rates than the imported price; and

(c) what is the price fixed by Government?

**The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):**

(a) The total cost, inclusive of freight, handling etc., of rice and wheat imported from U.S.A. and Burma during 1959-60 and 1960-61 are approximately as under:—

Country & Grain	Years	
	1959-60 Rs. per md.	1960-61 Rs. per md.
U.S.A. Wheat	14.04	14.01
U.S.A. Rice (Long grain)	23.86	24.01
Burma Rice (Coarse)	19.14	18.87

(b) Yes.

(c) The selling prices of f.o.r. destination are as under:—

Wheat	Rs. 14 - per maund
Burma Rice (Coarse)	Rs. 16 - per md.
U.S.A. Rice (Long grain)	Rs. 22 - per md.

#### **Agriculturists from U.S.A.**

**2297. { Shri Radha Raman:  
Shri Shree Narayan Das:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether some batches of young farmers from the U.S.A. have arrived